

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI**

Company Appeal (AT) (Ins) No. 272 of 2021

In the matter of:

Boulevard Projects Delhione Resident

Welfare Association

.... Appellant

Vs.

Amit Agarwal Resolution Professional of

Boulevard Project Pvt. Ltd.

.... Respondent

Present

For Appellant: Mr. Vikas Singh Sr. Advocate with Mr. Samar Bansal, Mr. Devahuti Pathak, Mr. Sachin Mishra, Mr. Harsheen Madan, Advocates

**ORDER
(Virtual Mode)**

01.04.2021: Learned Sr. Counsel for the Appellant submits that this Appellate Tribunal in C.A. (AT) (Ins) No. 798 of 2020 while disposing of the Appeal vide order dated 14.09.2020 directed Ld. Adjudicating Authority to take up the matter pending at the stage of consideration of Resolution Plan, alongwith all Interlocutory Applications, after hearing on day to day basis according priority to the matter and make all endeavours for its speedy disposal preferably by the end of October, 2020. After passing of this order, Ld. Adjudicating Authority has fixed some dates but there is no progress in the matter.

2. It is further submitted that due to mis-management of the affairs of the Corporate Debtor the delivery of flats to the buyers has been grossly delayed and the hard earned money paid by the allottees was stuck with no recourse to these

buyers. Therefore Ld. Adjudicating Authority may be directed to adjudicate upon the Application for approval of plan in time bound manner and schedule day to day hearing of the pending Applications in CP (IB) No. 967(PB)/2018.

3. In the light of the submissions, we dispose of this Appeal with directions to the Ld. Adjudicating Authority to comply the order dated 14.09.2020 passed in aforesaid Appeal and make all endeavours to decide the matter preferably within six weeks.

4. Copy of this order be forwarded to Ld. Adjudicating Authority for information and necessary action.

The Appeal is disposed of as indicated above.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam

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